प्रधान मंत्री (श्रीमती इन्दिरा गांधी) : (क) तथा (ख) समाचार पत्रों में प्रकाशित सूचनाओं के अनुसार पाकिस्तान परमाणु ऊर्जा झायोग का विचार कराची के समीप एक न्यूक्लीय सम्मिश्र स्थापित करने का है । यह परियोजना पाकिस्तान के परमाणु ऊर्जा के विकास में योजनावट तरीके से पति लाने के कार्यत्रम का एक भाग वताई जाही है। बताया जाता है कि यह निश्चित करने के लिए कि यह सम्मिश्व केवल बिजली पैदा करने वाले एक संयंत्र के रूप में हो अथवा बिजली पैदा करने वाले एक संयंत्र के रूप में हो अथवा बिजली पैदा करने के साथ-साथ समुद्र के पानी का प्रपक्षारीकरण करने का दोहरा कार्य करने वाले संयंत्र के रूप में हों। झाशा है कि संयंत्र लगाने का काम लगभग दस वर्य में एरा हो जायेगा।

(ग) सरकार ने इन सुचनाओं पर गौर किया है।

t[THE PRIME MINISTER (SHRIMATI INDIRA GANDHI) : (a) and (b) According to newspaper reports, the Pakistan Atomic Energy Commission plans to set up a nuclear complex near Karachi. This project is stated to be part of a planned acceleration of the developmeni of nuclear energy in Pakistan. Detailed studies are reported to be under way to determine whether such a complex should be a single purpose plant to generate electric power or a dual purpose plant what would also desalinate sea water. The plant is expected to be completed in about 10 years.

(c) Government have taken note of the reported developments.]

JReopening of Shalimar Works Ltd.

471. SHRI J. S. ANAND : SHRI KALYAN ROY :

Will the Minister of INDUSTRY AND CIVIL SUPPLIES be pleased to state :

(a) whether Government are aware that Shalimar Woiks Ltd., a ship-repairing and barge building plant in Calcutta has been closed down Tor some time;

(b) whether Government have received representation for its take over; and

(c) if so, what steps Government have taken to reopen the plant ?

THE MINISTER OF STATE IN THL MINISTRY OF INDUSTRY AND CIVIL SUPPLIES (SHRI A. C. GEORGE) : (a) and O-i) Yes, Sir.

(c) No steps towards takeover and reopening the plant have yet been taken.

[;]|| English translation.

{Transferred from the 22nd November, 1974.

12 NOON PAPERS LAID ON THE TABU

Cabinet Secretariat Notifications

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS, DEPART-MENT OF PERSONNEL AND ADMINIS-TRATIVE REFORMS AND DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRr OM MEHTA) : Sir, I beg to lay on the Table, under sub-section (2) of section 3 of the AJI Judia Services Act, 1951, a copy each (in English and Hindi) of the following Notifications of the Cabinet Secretariat (Department of Personnel and Administrative Reforms) :—

(i) Notification G.S.R. No. 467(E), dated the 15th November. 1974, publishing the Indian Administrative Service (Pay) Twentieth Amendment Rules, 1974.

(ii) Notification G.S.R. No. 468 (E), dated the 15th November, 1974, publishing the Indian Administrative Service (Pay) Twentyfirst Amendment Rules, 1974.

(iii) Notification G.S.R. No. 469 (E), dated the 15th November, 1974, publishing the Indian Administrative Service (Pay) Twentysecond Amendment Rules, 1974.

(iv) Notification G.S.R. No. 470 (E) dated the 15th November, 1974, publishing the Indian Police Service (Pay) Fifth Amendment Rules, 1974.

(v) Notification G.S.R. No. 471 (E) dated the 15th November, 1974 publishing the Indian Police Service (Pay) Sixth Amendment Rules, 1974.

(vi) Notification G.S*R. No. 472 (E). dated the 15th November, 1974, publishing the Indian Forest Service (Pay) Second Amendment Rules, 1974. [Placed in Library for (i) to (vit *See* No. LT 8580/74]

Annual Report (1973-74) on the activities of the Central Silk Board

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRY AND CIVIL SUPPLIES (SHRI Z. R. ANSAR I) : Sir, I beg to lay on the Table, under section 12 A of the Central Silk. Board Act, 1948, a copy,(in English and Hindi) of the Annual Report on the activist the Central Silk Board during the year 1973-74. [Placed in Library. *See* No. LT 8582/74]